

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 356 of 1996.

Tuesday this the 26th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.C. Varghese,
Assistant Commercial Manager,
Southern Railway,
Palghat-2. .. Applicant

(By Advocate Shri Siby J. Monippally)

Vs.

1. Secretary, Railway Board,
New Delhi.

2. General Manager,
Southern Railway,
Madras. .. Respondents

(By Advocate Mrs. Preethi for Mrs. Sumathi Dandapani)

The application having been heard on 26th March, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Against an order of censure imposed by the
Disciplinary Authority on him, applicant has filed
an appeal. He submits that he has not heard from
respondents regarding the fate of the appeal. The
Appellate Authority will pass a speaking order on the

appeal within three months from today, and communicate the same to applicant.

2. Standing counsel submits that he will forward a copy of the original application and a copy of this order to respondents for compliance. We record the submission.

3. Original application is disposed of. No costs.

Tuesday this the 26th day of March, 1996.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A3: Appeal filed by the applicant to the Secretary, Railway Board, New Delhi (respondent No.1) dated 1,11.1994.

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